## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1649
ANSWERED ON:08.03.2010
SEPARATE LAW FOR CYBER CRIME
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## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to bring a separate law to deal the cyber related crimes in the country;
- (b) if so, the reaction of Government thereto; and
- (c) the time by which it is likely to be implemented?

## **Answer**

## MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a): No, Sir. The Information Technology Act, 2000 has been amended by the Information Technology (Amendment) Act, 2008 w.e.f. 27.10.2009. The amended Act is a comprehensive Act and addresses all prevailing forms of cyber crimes.
- (b) and (c): Do not arise.